

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **06.08.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : TCP/173/2016
NAME OF PETITIONER : Raja Raja Varma Purushothaman
NAME OF RESPONDENT : WW Shipping Agencies Private Ltd & 6 Ors
SECTION : Sec.397/398 of CA 1956

ORDER

Due to paucity of time, the matter is adjourned to **13.10.2021** for hearing and disposal.


(K.NATARAJAN)
Deputy Registrar

MS